

RAJASTHAN HIGH COURT, JODHPUR

Date : 14.01.2022

NOTIFICATION

In view of the prevailing situation and spread of Covid-19, for safety and security of all concerned, it is hereby notified that Rajasthan High Court, Jodhpur and Jaipur Bench shall continue to function only through virtual mode till 28.01.2022 in terms of Notification No.Actts (Estt.)/HC/Misc./Corona/2022/12 dated 04.01.2022.

By Order


REGISTRAR GENERAL

No.Actts (Estt.)/HC/Misc./Corona/2022/148

Date : 14.01.2022

Copy forwarded to the following for information and necessary action :-

1. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. P.S. to All Hon'ble Judges, Rajasthan High Court.
3. The Registrar General, Rajasthan High Court.
4. Advocate General, Rajasthan.
5. Addl. Solicitor General, Rajasthan.
6. The Chairman, Bar Council of Rajasthan.
7. President, Rajasthan High Court Advocates' Association, Jodhpur.
8. President, Rajasthan High Court Lawyers' Association, Jodhpur.
9. President, Rajasthan High Court Bar Association, Jaipur.
10. President, the Bar Association, Jaipur
11. The Registrar (Vig.) / (Admn.) / (Rules) / (Class.) / (Exam.) / OSD (F&I) / (CPC) / (Judicial), Rajasthan High Court, Jodhpur/Jaipur Bench and Registrar hq. At New Delhi.
12. Member Secretary, Rajasthan State Legal Services Authority.
13. The Director, Rajasthan State Judicial Academy, Jodhpur.
14. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
15. Sr. Technical Director/Technical Director, NIC, Rajasthan High Court, Jodhpur/Jaipur Bench for uploading on the website of Rajasthan High Court.


REGISTRAR GENERAL